SHRI K. K. RAGESH: Sir, I have a supplementary question.

MR. CHAIRMAN: Please sit down.

* Q.No. 235 [The Questioner was absent.]

Number of children in Mid Day Meal database

*235.SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: .

- (a) the number of children in the Mid Day Meal Scheme database;
- (b) the number out of these, who had linked their Aadhaar numbers by March 31, 2018;and
- (c) the number out of the rest, who have been listed as ghosts, duplicates and yet to link their Aadhaar numbers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (c) A Statement is laid on the Table of the House.

Statement

- (a) During 2017-18, the number of children enrolled under Mid-Day Meal Scheme is 12,32,62,644.
- (b) and (c)|As per information reported by States and UTs (except J&K, Assam and Meghalaya which are exempted), out of 11,74,23,551 enrolled students in Elementary Level (Classes I -VIII) 9,02,69,822 (77%) students have Aadhaar number and 2,71,53,729 students do not have Aadhaar number as on 31.03.2018. The States and UTs also reported that 6,08,016 proxy/duplicate names have been deleted after Aadhaar authentication.

SHRI MANAS RANJAN BHUNIA: Hon. Chairman, Sir, in the hon. Minister's reply, it is written, "...out of 11,74,23,551 enrolled students in Elementary Level (Classes I-VIII) 9,02,69,822 (77 per cent) students have Aadhaar number." They have been linked with Aadhaar for mid-day meal project in our country except in the States of Jammu and Kashmir, Assam and Meghalaya. Sir, what is the fate of the rest of the students of 2,71,53,729 who are not, till oats, linked with Aadhaar? They will be abused.

MR. CHAIRMAN: It is a very relevant question.

श्री प्रकाश जावडेकर: सर, आधार हो या नहीं हो, सबको Mid Day Meal Scheme की सुविधा मिलती है और Mid Day Meal मिलता है।

Oral Answers [3 January, 2019] to Questions 135

SHRI MANAS RANJAN BHUNIA: Sir, my second supplementary is, hon. Minister has said...

श्री सभापति: नहीं, नहीं। आपको Second Supplementary नहीं मिलता है। You are not the questionnaire.

श्री मानस रंजन भूनिया: अगर आप अलाऊ कर दें, तो मैं प्रश्न करूंगा।*

Q.No. 236 [The Questioner was absent.]

Slow pace of setting up of one stop crisis centre

236. SHRI P. L. PUNIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government had decided to set up one stop crisis centres for women in distress across the country;
 - (b) if so, the number of such centres set up so far, State-wise;
 - (c) the reasons for very slow pace of setting up such centres; and
- (d) the steps taken by Government to ensure availability of legal, medical and psychological aid to women in distress at one place while maintaining their privacy?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (d) A Statement is laid on the Table of the House.

Statement

- (a) and (b) Yes Sir, the Government of India has decided to set up at least one One Stop Centre (OSC) under its One Stop Centre Scheme in every district of the country with the objective to provide integrated support and assistance to violence affected women under one roof by facilitating immediate emergency and non-emergency access to a range of services including medical help, police facilitation, legal and psychological counselling and temporary shelter to women affected by violence. The number of OSCs set up so far, State-wise is given in the Annexure (*See* below).
- (c) OSCs are set up in a phased manner in all the districts of the country. The Ministry of Women and Child Development, Government of India has already given approval to State Governments and Union Territory Administrations for setting up of One Stop Centres in all the 718 districts of the country. Following this, it is the responsibility of